#### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# **LOK SABHA UNSTARRED QUESTION NO. 4084** ANSWERED ON 12<sup>TH</sup> DECEMBER, 2019

# **REVISION OF TOLL RATES**

#### 4084. SHRI ARVIND KUMAR SHARMA:

### Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government fixes toll rates to be charged by concessionaire under Build, Operate and Transfer (BOT) model;

(b) if so, the details thereof;

(c) whether the Government has any policy in place to regularly revise these toll rates as per changing traffic volume so as to pass on the benefits of increasing traffic volume to commuters; and

(d) if so, the details thereof?

## ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

### (SHRI NITIN JAIRAM GADKARI)

(a) &(b) User fee is levied and collected on National Highways as per the Rule 4(2) of the National Highways Fee (Determination of Rates and Collection) Rules, 2008. These rates are revised annually as per the Rule 5 of the National Highways Fee (Determination of Rates and Collection) Rules, 2008.

(c) No, Sir.

(d) Does not arise.

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